

334

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA.

ORDER

In pursuance of Hon'ble High Court letters No.302.Spl.Gaz.II(12-G) dated 04.05.2015 and No.1237.Spl.Gaz.II(12-G) dated 04.05.2013, the Courts will be closed for Summer vacation for Civil Work(except urgent matters) from Sunday June 01, 2014 to Monday June 30, 2014(both days inclusive) and courts shall resume normal functioning for Civil and Criminal work w.e.f. 1st July itself.

Period	Nature of work	Name of the Officer who shall look after the work.
w.e.f. 01.06.2015 to 07.06.2015	Urgent Civil work	District and Sessions Judge, Ludhiana.

In the absence of undersigned, the urgent Civil work shall be looked after by Sh.Sukhdev Singh, AD&SJ, Ludhiana. In the absence of both, the work shall be looked after by next senior most Judicial Officer.

Period	Nature of work	Name of the court of whose work to be looked after	Name of the Officer who shall look after the work.
w.e.f. 01.06.2015 to 07.06.2015	Urgent Civil & Regular Criminal work	Sh.Sandeep Singh Bajwa, AD&SJ, Ludhiana.	Sh.Ashok Paul Batra, AD&SJ, Ludhiana.
	--do--	Sh.Jaspinder Singh, AD&SJ, Ludhiana	Ms.Priya Sood, AD&SJ, Ludhiana.

In the absence of Sh.Ashok Paul Batra, AD&SJ, Ludhiana, and Ms.Priya Sood, AD&SJ, Ludhiana, the work shall be looked after by Judicial Officers standing next in the seniority list.

The Urgent Civil/ Criminal work of the Superior courts shall be attended to, during the summer vacation w.e.f.08.06.2014 to 30.06.2014, by the Officers on duty as per the following schedule:-

Period of vacation	Nature of work	Name of the Officer who shall look after the work
08.06.2015 to 15.06.2015	Urgent Civil work	Sh.Ashok Paul Batra, AD&SJ, Ludhiana.
08.06.2015 to 15.06.2015	Urgent Criminal matters relating to Police Stations:- Model Town, Div.No.1, Div.No.5, Div.No.7, Haibowal, Khanna (City and Sadar), Doraha, PAU, Payal, Sahnewal, Malaud, Jagraon City, Jodhan, Div.No.3, Div.No.6, CRPF, Salem Tabri.	Ms.Priya Sood, AD&SJ, Ludhiana.
08.06.2015 to 15.06.2015	Urgent Criminal matters relating to Police Stations:- Sadar Ludhiana, Dehlon, Daba, Shimlapuri, Jagraon Sadar, Div.No.8, Sarabha Nagar, Basti Jodhewal, Daresi, Sidhwan Bet, Focal Point, Laddowal, Hathur, Motinagar, Dugri, Div.No.2.	Sh Kawaljit Singh, AD&SJ, Ludhiana.

08.06.2015 to 15.06.2015.	Urgent Criminal matters relating to Police Stations:- Koom Kalan, Vigilance, RPF, NRI, SBS Nagar, GRP, Women Cell, Samrala, Raikot, Raikot City, Sudhar, Dakha, Jamalpur, Div.No.4, Meharban, Machhiwara.	Sh.Daljit Singh Ralhan, AD&SJ, Ludhiana.
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Note:-1.In the absence of any of the above-named Judicial Officer, his work shall be looked after by Senior Most Judicial Officer on duty.

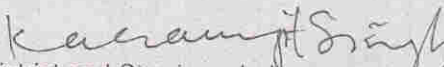
16.06.2015	Urgent Civil matters Urgent Criminal matters relating to Police Stations:- Samrala, Focal Point, Laddowal, Basti Jodhewal, Daresi, Sidhwan Bet.	Sh.Sandeep Singh Bajwa, AD&SJ, Ludhiana.
	Urgent Criminal matters relating to Police Stations:- Div.No.3, Div.No.6, CRPF, Salem Tabri, Hathur, Motinagar, Dugri, Div.No.2, Div.No.4, Meharban, Machhiwara, Koom Kalan, Vigilance, RPF, NRI,	Sh.Jaspinder Singh, AD&SJ, Ludhiana.
	Urgent Criminal matters relating to Police Stations:- Raikot, Raikot City, Sudhar, Dakha, Jamalpur, Model Town, Div.No.1, Div.No.5, Div.No.7, Haibowal, Khanna (City and Sadar), Doraha, PAU, Payal, Sahnewal, Malaud.	Sh.Kawaljit Singh, AD&SJ, Ludhiana.
	Urgent Criminal matters relating to Police Stations:- Jagraon City, Jodhan, Sadar Ludhiana, Dehlon, Daba, Shimlapuri, Jagraon Sadar, Div.No.8, Sarabha Nagar, SBS Nagar, GRP, Women Cell.	Sh.Daljit Singh Ralhan, AD&SJ, Ludhiana

17.06.2015 to 26.06.2015	Urgent Civil matters Urgent Criminal matters relating to Police Stations:- Div.No.3, Div.No.6, CRPF, Salem Tabri, Hathur, Motinagar, Dugri, Div.No.2, Div.No.4, Meharban, Machhiwara, Koom Kalan, Vigilance, RPF, NRI, SBS Nagar, GRP, Women Cell, Samrala.	Sh.Sandeep Singh Bajwa, AD&SJ, Ludhiana.
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Sh. Singh

17.06.2015 to 26.06.2015	Urgent Criminal matters relating to Police Stations:- Raikot, Raikot City, Sudhar, Dakha, Jamalpur, Model Town, Div.No.1, Div.No.5, Div.No.7, Haibowal, Khanna (City and Sadar), Doraha, PAU, Payal, Sahnewal, Malaud, Jagraon City, Jodhan, Sadar Ludhiana, Dehlon, Daba, Shimlapuri, Jagraon Sadar, Div.No.8, Sarabha Nagar, Basti Jodhewal, Daresi, Sidhwan Bet, Focal Point, Laddowal.	Sh.Jaspinder Singh, AD&SJ, Ludhiana.
27.06.2015 to 30.06.2015	Urgent Civil matters	Sh.Sandeep Singh Bajwa, AD&SJ, Ludhiana.
	Urgent Criminal matters relating to Police Stations:- Koom Kalan, Vigilance, RPF, NRI, SBS Nagar, GRP, Women Cell, Samrala, Raikot, Raikot City, Sudhar, Dakha, Jamalpur, Div.No.3, Div.No.6, CRPF, Salem Tabri.	Sh.Jaspinder Singh, AD&SJ, Ludhiana.
	Urgent Criminal matters relating to Police Stations:- Model Town, Div.No.1, Div.No.5, Div.No.7, Haibowal, Khanna (City and Sadar), Doraha, PAU, Payal, Sahnewal, Malaud, Jagraon City, Jodhan, Hathur, Motinagar, Dugri, Div.No.2.	Sh.Kawaljit Singh, AD&SJ, Ludhiana.
	Urgent Criminal matters relating to Police Stations:- Sadar Ludhiana, Dehlon, Daba, Shimlapuri, Jagraon Sadar, Div.No.8, Sarabha Nagar, Basti Jodhewal, Daresi, Sidhwan Bet, Focal Point, Laddowal, Div.No.4, Meharban, Machhiwara.	Sh.Daljit Singh Ralhan, AD&SJ, Ludhiana.
In the eventuality of urgent criminal matter relating to police station has been left to named above, the same shall be looked after by the Senior most Officer at Ludhiana headquarters.		

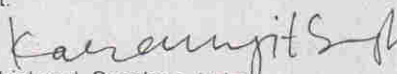
After dealing with the urgent matter, the remaining shall be sent back to the concerned courts. Fresh institutions of the cases shall also be put up before the undersigned on 01.07.2015 for entrustment.


District and Sessions Judge,
Ludhiana.

Endst No. 6236 /G Dated Ludhiana May 29, 2015

Copy forwarded to the followings for information and necessary action:-

1. All the Addl. District and Sessions Judges working in this Sessions Division.
2. The Commissioner of Police, Ludhiana.
3. The District Attorney, Ludhiana.
4. The Superintendent, Central Jail, Borstal Jail, Women Jail, Observation Home, Ludhiana.
5. The President, Bar Association, Ludhiana, Payal, Khanna, Samrala & Jagraon.
6. Reader/ Ahlmad/ DSA of this court.


District and Sessions Judge,
Ludhiana.